

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 47 of 2013

Dated : 1st March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

PTC India Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s): **M.G. Ramachandran**
 Ms. Swapna Seshadri
 Ms. Swagatika Sahoo

ORDER

Admit. Issue notice to the Respondents returnable on 03.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **03.04.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs